

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).19227/2004

(From the judgement and order dated 11/08/2004 in LPA No. 74/1996 of
HIGH

COURT OF BOMBAY)

V.K. SABOO & ANR.

Petitioner(s)

VERSUS

M.B. MEHTA & ORS.

Respondent(s)

(With prayer for interim relief)

WITH S.L.P.(C)...CC NO. 8821 of 2004

(With c/delay in filing SLP)

Date: 29/10/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Petitioner(s)

Ms. Indu Malhotra, Adv.

For Respondent(s)

Mr. S.V. Deshpande, Adv.

UPON hearing counsel the Court made the following

O R D E R

Let this matter come up after two weeks.

(Sheetal Dhingra)

Court Master

(Asha Joshi)

Court Master